

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3373 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Association of Independent House Owners of Jaypee Greens Vs. Bhuvan Madan Resolution Professional of Jaiprakash Associates Ltd. & Ors.	Rahul Singh
2.	I.A. No. 3374 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Association of Independent House Owners of Jaypee Greens Vs. Bhuvan Madan Resolution Professional of Jaiprakash Associates Ltd. & Ors.	Rahul Singh
3.	I.A. No. 3375 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	ALT Sakhari Awas Samiti Vs. Sarvottam Realcon (Pvt.) Ltd.	Amrit Pradhan
4.	I.A. No. 3376 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Santosh Sarda Vs. Avil Jerome Menezes & Anr.	Pulkit Kapoor
5.	I.A. No. 3446 of 2026 in Restoration Application (AT) No. ___ of 2026 in Comp. App. (AT) No. 93 of 2023	CA Pankaj Kumar Vs. National Financial Reporting Authority	Tushar Sharma

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